

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/228/ (IB)/2017

**NAME OF THE PETITIONER(S)** : G. THIRUMURUGAN

**NAME OF THE RESPONDENT(S)** : VASAVI HOUSING INFRASTRUCTURE LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

**ORDER**

No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance and submissions. Put up on **13.07.2017 at 10.30 A.M.**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**